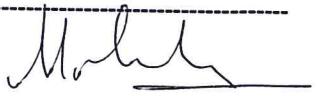


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

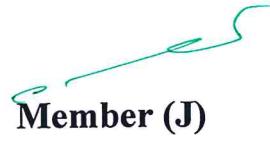
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	For filing rejoinder	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MONAMMUD ALI AZCAR 9945761317	RESPONDENT	
2.	PRINANKA RAO 91900504500	ADV. FOR PETITIONER	

**ORDER**

Counsel for Petitioner is present. She reported that, there is no rejoinder to be filed in this case on behalf of the Petitioner. Counsel for Respondent is present. For hearing on main petition along with I.A List it on 24/01/2018.

  
Member (T)

  
Member (J)